

**GOVERNMENT OF INDIA
MINISTRY OF CULTURE
LOK SABHA**

UNSTARRED QUESTION NO.4354

TO BE ANSWERED ON DECEMBER 12, 2016

IRREGULARITIES IN CULTURAL INSTITUTIONS

4354

ADV. NARENDRA KESHAV SAWAIKAR

Will the Minister of CULTURE be please to state:

- (a) whether it is a fact that some serious irregularities, mismanagement of funds in Cultural institutions in the country have come to the notice of the Government;**
- (b) if so, the details thereof;**
- (c) whether the Government has conducted any inquiry into the irregularities and if so, the details of the outcome;**
- (d) whether the Government has initiated any proceedings against those found guilty and if so, the details thereof; and**
- (e) the steps taken by the Government to enhance the reputation of the premier cultural institutions?**

ANSWER

MINISTER OF STATE (INDEPENDENT CHARGE) FOR CULTURE AND TOURISM

(DR. MAHESH SHARMA)

(a) to (e) : The information is being collected and will be laid on the Table of the House.